

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO: 762
TO BE ANSWERED ON 10-02-2025

Youth Parliament Competitions

762.

Shri Madan Rathore:

Will the Minister of Parliamentary Affairs be pleased to state:

- (a) the details on the criteria and process used to allocate financial assistance to States like Madhya Pradesh, Haryana, and Rajasthan for organizing Youth Parliament competitions in schools;**
- (b) the total amount of financial assistance furnished to Madhya Pradesh, Haryana, and Odisha for these competitions;**
- (c) whether there are any plans to extend similar financial assistance to other States in the future;**
- (d) if so, the States that are being considered for the next phase of Youth Parliament Competitions; and**
- (e) the details on the types of activities and discussions that will be included in the Youth Parliament Competitions organized in these States?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a), (c); (d) As per the Scheme of Financial Assistance to States/Union Territories for organizing Youth Parliament Competitions, the Ministry of Parliamentary Affairs provides financial assistance as per the following limits, subject to receiving of the claims on completion of the competitions from the concerned States/UTs:-

Sl. No.	Strength of Legislature	Maximum Amount for reimbursement
1.	Legislatures having members up to 100	₹ 3 lakhs per Legislature p.a.
2.	Legislatures having members between 100 -200	₹ 4 lakhs per Legislature p.a.
3.	Legislatures having members above 200	₹ 5 lakhs per Legislature p.a.
4.	UTs having no legislature	₹ 2 lakhs per UT p.a.

(b) During the Financial Year 2024-25, total amount of financial assistance reimbursed to the states of Madhya Pradesh, Haryana and Odisha is as follows:

Sl. No.	State	Amount Reimbursed
1.	Madhya Pradesh	₹4,83,145/-
2.	Haryana	₹2,75,335/-
3.	Odisha	₹3,66,578/-
Total		₹ 11,25,058/-

(e) As per the guidelines of the Scheme, the Ministry does not prescribe any particular subjects for questions and answers and other discussions in Youth Parliament sittings. However, it is desirable that the matters raised in the Youth Parliament sittings relate to contemporary important and relevant issues, welfare activity, defence of the country, social justice, social reforms, economic development, communal harmony, health and student discipline etc.
